

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-119/2001/1425/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sharmila Bhuyan,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the <sup>4h</sup> 26 February, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/3426/2024 Dated 22.02.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 24.02.2024 till the evening of 25.02.2024**, has been granted. The Addl. District & Sessions Judge (FTC), Lakhimpur, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-119/2001/1426/A, dated** , 26-02-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
